DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Monday, 04th June, 2012/ Jyestha 14, 1934 (Saka)

1. Question Hour: Starred Questions as shown in the separate list to be asked and replies given.

Special Mention (Rule 280):

2.

3.

Following Members to raise matters under Rule 280:

1	α_1	3.6	. 1
Ι.	Ch.	Mateen	Ahmad

- 2. Shri Veer Singh Dhingan
- 3. Shri Surender Pal Singh
- 4. Shri A. Dayanand Chandela A
- 5. Ch. Surender Kumar
- 6. Shri Jai Kishan
- 7. Shri Anil Jha
- 8. Shri Kulwant Rana
- 9. Shri Jai Bhagwan Aggarwal

Papers to be laid on the Table:

- Smt. Shiela Dikshit, Chief Minister to lay the copy of the notification No.F.12/04/2011/AR/1630-1789/C dated 27.02.2012 regarding declaration of Public Grievances Commission, Govt. of NCT of Delhi as "Police Complaint Authority".
 - II. Prof. (Smt.) Kiran Walia, Minister of Social Welfare to lay the copy of notification No.F.61(267)/CWC.Comm/DD/(CPU)/DWCD/2010/6746-773 dated 15.06.2011 regarding amendments in Delhi Juvenile Justice (Care & Protection of Children) Rules, 2009.
- Introduction of Bill:
 - Smt. Shiela Dikshit, Chief Minister to introduce Delhi Value Added Tax (Amendment) Bill, 2012 (Bill No. 10 of 2012) with the leave of the House.
- 5. Consideration & Passing of Bill:
 - 1. Dr. A.K Walia, Minister of Health to move that "The Delhi Registration of Marriages Bill, 2012 (Bill No. 07 of 2012)" introduced on 31st May, 2012 be taken into consideration.

Also to move that the Bill be passed.

2. Dr. A.K Walia, Minister of Health to move that "The Court Fees (Delhi Amendment) Bill, 2012 (Bill No. 08 of 2012)" introduced on 31st May, 2012 be taken into consideration.

Also to move that the Bill be passed.

3. Dr. A.K Walia, Minister of Health to move that "The Indian Stamp (Delhi Amendment) Bill, 2012 (Bill No. 09 of 2012)" introduced on 31st May, 2012 be taken into consideration.

Also to move that the Bill be passed.

Discussion on Annual Budget: 6.

- 1. Further discussion on Annual Budget for the financial year 2012-13 presented by the Chief Minister on 28th May, 2012.
- 2. Consideration and Passing of the Demand for Grants: Consideration and passing of the Demand for Grants presented by the Chief Minister for the year 2012-13.
- 3. Appropriation (No. 2) Bill, 2012:

Chief Minister to introduce the Appropriation (No. 2) Bill, 2012 (Bill No. 6 of 2012) with the leave of the House.

Also to move that the Bill be considered and passed.

Delhi 04th June, 2012 P.N. Mishra

Secretary